

Annexure - 2
Tirupati Balaji Enterprises Private Limited; CIRP commenced on 31.10.2023;
List of creditors as on 11.12.2023

List of Unsecured Financial Creditors (other than Financial Creditors belonging to any Class of Creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Shankar Khandelwal	21.11.2023	83766905	20015284	Loan dues	0	Yes	0.00%	0	0	0	63751621	Outstanding Amount as per last audited Financial Statements is admitted and remaining amount is subject to further clarification by the claimant.
2	Tikam Khandelwal	22.11.2023	552738	111452	Loan dues	0	Yes	0.00%	0	0	0	441,286	Outstanding Amount as per last audited Financial Statements is admitted and remaining amount is subject to further clarification by the claimant.
TOTAL			84319643	20126736				0.00%				64192907	

Note:

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

3. The amounts under verification are due to information pending from the Financial Creditor.

